

WEEKLY DAILY

**THE HIGH COURT OF ORISSA, CUTTACK
LIST OF BUSINESS FOR MONDAY, THE 7TH SEPTEMBER, 2026**

COURT NO - IX (5TH FLOOR)

AT 10:30 AM

THE HON'BLE MR. JUSTICE M.S.SAHOO

(THIS BENCH WILL FUNCTION THROUGH HYBRID ARRANGEMENT (VIRTUAL/PHYSICAL MODE.)

FRESH ADMISSION

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| 1. WP(C)/8777/2026
[ODHC010173752026]
(IA no.4637/26 at fl.A for stay.
P/L.) | EXECUTIVE ENGINEER
(ELECT) PARADEEP
ELECTRICAL DIVISION,
JAGATSINGHPUR
V/S
THE PLANT MANAGER,
MILK CHILLING CENTER,
JAGATSINGHPUR | LALIT KUMAR MAHARANA
R.JENA, S.MOHAPATRA,
S.MOHANTY |
| 2. WP(C)/23070/2026
[ODHC010519812026]
(P/L.) | SUBASH CHANDRA
PATTNAIK
V/S
STATE OF ODISHA | BIJAY KUMAR BEHERA |
| 3. WP(C)/23072/2026
[ODHC010501092026]
(P/L.) | SARAT KUMAR DAS
V/S
STATE OF ODISHA | RAMESH KUMAR SAHU
P.PANDA |
| 4. WP(C)/23114/2026
[ODHC010523262026]
(P/L.) | B.CH.PANDA @ BINOD
CHANDRA PANDA
V/S
STATE OF ODISHA | PRAFULLA KUMAR MOHAPATRA
S.C.SAHOO |
| 5. WP(C)/23120/2026
[ODHC010525842026]
(P/L.) | RAMAKANTA MUKHI
V/S
STATE OF ODISHA | MANOJA KUMAR KHUNTIA
M.K.PATTANAIK, S.PATRA,
P.K.SAHOO |
| 6. WP(C)/23497/2026
[ODHC010537202026]
(P/L.) | MADHU SUDAN SWAIN
V/S
STATE OF ODISHA | PRASANNA KUMAR NAYAK
P.MOHANTY |
| 7. WP(C)/23532/2026
[ODHC010528652026]
(P/L.) | RAMA CHANDRA HATI
V/S
STATE OF ODISHA | SHASHI BHUSAN JENA
S.BEHERA, A.SWAIN, S.JENA |
| 8. WP(C)/23958/2026
[ODHC010555132026]
(P/L.) | PRADEEPA KUMAR
MOHANTY
V/S
STATE OF ODISHA | MANORANJAN PADHI
P.K.BEHERA |
| 9. WP(C)/23968/2026
[ODHC010554872026]
(P/L.) | BHIMSEN @ BHIMASEN
PRADHAN
V/S
STATE OF ODISHA | BIJAY KUMAR BEHERA
B.RANA, U.K.PANDA |
| 10. WP(C)/23986/2026
[ODHC010549232026]
(IA no.13620/26 at fl.A for
stay. P/L.) | BHARAT CHANDRA JENA
V/S
STATE OF ODISHA | SADASIVA PATRA (1)
S.RATH, A.ROUT, K.T.PATRA |
| 11. WP(C)/24694/2026
[ODHC010572902026]
(IA no.14136/26 at fl.A for
appr order/stay, copy served.
P/L.) | TUKUNI RANI BAL
V/S
STATE OF ODISHA | HIMANSU SEKHAR SATAPATHY
M.DALAI |
| 12. WP(C)/25713/2026
[ODHC010610292026]
(IA no.15122/26 at fl.A for
stay. P/L.) | PRAMITA KHOSLA
V/S
STATE OF ODISHA | ANSHUMAN DAS
A.K.PAL, M.S.PARIDA,
P.MOHAPATRA |
| 13. WP(C)/25732/2026
[ODHC010601392026]
(IA no.14817/26 at fl.A for
stay. P/L.) | JULI SWAIN
V/S
STATE OF ODISHA | MANAS RANJAN DHAL
S.JENA, R.EKKA, S.K.KANUNGO |

14. WP(C)/25757/2026 [ODHC010597892026] (IA no.14720/26 at fl.A for an appr orders. P/L.)	BIKRAM KUMAR BEHERA V/S STATE OF ODISHA	BIKRAM KUMAR BEHERA (IN PERSON)
15. WP(C)/25910/2026 [ODHC010605972026] (IA no.14969/26 at fl.A for appr order. P/L.)	DR. LINU SAHU V/S STATE OF ODISHA	ADYASHA KAR N.DADHICHI, A.P.JENA, R.PATNAIK, J.MOHANTY
16. WP(C)/26100/2026 [ODHC010605732026] (IA no.14962/26 at fl.A for appr order. P/L.)	DR.CHINMAYA MAJHI V/S STATE OF ODISHA	NAVNEET DADHICHI A.P.JENA, A.KAR, J.MOHANTY, P.PATNAIK
17. WP(C)/27816/2026 [ODHC010665882026] (P/L.)	MANOJA KUMAR JENA V/S STATE OF ODISHA	KRISHNA CHANDRA SAHU S.PRADHAN, D.K.MAHALIK, A.K.MISHRA
18. WP(C)/27842/2026 [ODHC010647862026] (P/L.)	RABINDRA SUNA V/S STATE OF ODISHA	SUBHADUTTA ROUTRAY S.SWAIN, J.BISWAL, CHARVI, S.B.DASH
19. WP(C)/27874/2026 [ODHC010617152026] (P/L.)	SANTOSH KUMAR JENA V/S STATE OF ODISHA	MAHENDRA KUMAR SAHOO
20. WP(C)/27881/2026 [ODHC010668632026] (P/L.)	DAITARI PARIDA V/S STATE OF ODISHA	SWAPNIL ROY
21. WP(C)/27882/2026 [ODHC010637062026] (P/L.)	KAMALIMI NAYAK V/S STATE OF ODISHA	BRAJA KISHOR PANDA D.KAR
22. WP(C)/27886/2026 [ODHC010668652026] (P/L.)	SUSANTA KUMAR MOHAPATRA V/S STATE OF ODISHA	SWAPNIL ROY R.P.ROUT
23. WP(C)/27924/2026 [ODHC010668592026] (P/L.)	JITEN KUMAR NAYAK V/S STATE OF ODISHA	SWAPNIL ROY
24. WP(C)/27959/2026 [ODHC010659972026] (P/L.)	PRAFULLA KUMAR BEHERA V/S STATE OF ODISHA	ABHIJIT DAS R.SAMAL
25. WP(C)/27973/2026 [ODHC010658732026] (P/L.)	SURENDRA BEHERA V/S STATE OF ODISHA	RAJIBA BIHARI MISHRA U.SAHOO
26. WP(C)/27979/2026 [ODHC010647872026] (P/L.)	PRAKASH KUMAR MAHANAND V/S STATE OF ODISHA	SUBHADUTTA ROUTRAY J.BISWAL, CHARVI, S.SWAIN, S.B.DASH
27. WP(C)/27990/2026 [ODHC010647892026] (P/L.)	BANAMALI SUNA V/S STATE OF ODISHA	SUBHADUTTA ROUTRAY S.SWAIN, J.BISWAL, CHARVI, S.B.DASH
28. WP(C)/27995/2026 [ODHC010647912026] (P/L.)	YAM BAHADUR BISWAKARMA V/S STATE OF ODISHA	SUBHADUTTA ROUTRAY J.BISWAL, CHARVI, S.SWAIN, S.B.DASH
29. WP(C)/27997/2026 [ODHC010648002026] (P/L.)	JAGANNATH RANA V/S STATE OF ODISHA	SUBHADUTTA ROUTRAY J.BISWAL, CHARVI, S.SWAIN, S.B.DASH
30. WP(C)/27998/2026 [ODHC010660052026] (P/L.)	BALARAM TRIPATHY V/S STATE OF ODISHA	SATYANARAYAN MOHAPATRA R.K.BISOI, A.K.SAMANTRAY